

Annexure - 2

Name of the corporate debtor: FOODCO DELICACIES INDIA PRIVATE LIMITED; Date of commencement of CIRP: 24.03.2022; List of creditors as on: 13.05.2022

Sl. No.	Name of creditor	Identification No.	Details of claim received			Details of claim admitted							Remarks, if any		
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of mutual dues, that may be set-off		Amount of claim not admitted	Amount of claim under verification
1	KERALA STATE ELECTRICITY BOARD	U40100K12011S GC027424	08.04.2022	97,89,414.00	97,89,414.00	PAYMENT DEFAULT OF ELECTRICITY CHARGES	NO	NO	NO	NO	NO	NO	NIL	NIL	FULL AMOUNT PROVISIONALLY ADMITTED
2	LOUIS TG	INDIVIDUAL SUPPLIER	11.04.2022	7,47,123.00	4,85,145.00	PAYMENT DEFAULT AGAINST SUPPLY OF MATERIALS	NO	NO	NO	NO	NO	NO	2,61,978.00	NIL	PRINCIPAL AMOUNT PROVISIONALLY ADMITTED AND INTEREST PORTION NOT ADMITTED DUE TO NON- AVAILABILITY OF SUPPORTING DOCUMENTS
3	TG POLYMERS & CO	PARTNERSHIP FIRM	12.04.2022	19,15,277.00	14,79,088.00	PAYMENT DEFAULT AGAINST SUPPLY OF MATERIALS	NO	NO	NO	NO	NO	NO	4,36,189.00	NIL	PRINCIPAL AMOUNT PROVISIONALLY ADMITTED AND INTEREST PORTION NOT ADMITTED DUE TO NON- AVAILABILITY OF SUPPORTING DOCUMENTS
4	SCIENTIFIC ENTERPRISES	PARTNERSHIP FIRM	13.04.2022	12,91,317.00	3,98,411.00	PAYMENT DEFAULT AGAINST SUPPLY OF MATERIALS	NO	NO	NO	NO	NO	NO	8,92,906.00	NIL	PRINCIPAL AMOUNT PROVISIONALLY ADMITTED AND INTEREST PORTION NOT ADMITTED DUE TO NON- AVAILABILITY OF SUPPORTING DOCUMENTS
5	MIR REJESH K POOLAKANDA	EX-EMPLOYEE	16.04.2022	40,000.00	NIL	PAYMENT OF BALANCE AMOUNT OUT	NO	NO	NO	NO	NO	NO	40,000.00	NIL	NOT IN PROPER FORMAT OF CLAIM FORM AND INSUFFICIENT DOCUMENTS

6	SHRI PRANAV P. REGIONAL PROVIDENT FUND COMMISSION ER-II & RECOVERY OFFICER, EPRO REGIONAL OFFICE, BHAVISHYANI DHI BHAVAN, KALOOR, KOCCH-682017.	K.R.KCH/2464	18/04/2022	16,32,134.00	16,32,134.00	PAYMENT OF DUES ASSESSED VIDE ENQUIRY UNDER SECTION 7A OF THE ACT DUE TO NON- REMITTANCE POF EPE CONTRIBUTION AND RELATED PENAL DAMAGES AND INTEREST	NO	NO	NO	NO	NO	NO	NIL	NIL	NIL	Provisionally admitted
7	MR. JOHNY P.K. PAYYAPPAN HOUSE, VELLIKUNGI AA PO, KODAKARA, THRISSUR	INDIVIDUAL SUPPLIER	25/04/2022	22,57,688.00	22,57,688.00	PAYMENT DEFULT AGAINST SUPPLY OF MATERIALS SUPPLIER OF FRESH TAPIOCA	NO	NO	NO	NO	NO	NO	NIL	NIL	NIL	AMOUNT PROVISIONALLY ADMITTED
8	M/S. KARTIK, 37/3737, RAHIMWAY STATION ROAD, EDAPPALLY, KOCCH-682024.	GSTIN 52AADFR1609G1 ZV	05/05/2022 (BY SPEED POST)	4,41,274.00	4,41,274.00	PAYMENT DEFULT AGAINST SUPPLY OF REGULAR PACKING MATERIAL SUPPLIERS)	NO	NO	NO	NO	NO	NO	NIL	NIL	NIL	AMOUNT PROVISIONALLY ADMITTED
9	TRAVANCORE CARIONS, 15/492, CO OPERATIVE COLLEGE BUILDING PRAVOIL, ERNAKULAM, KERALA - 680001.	GSTIN 32AAACF9249D1 ZV	27/04/2022 (BY SPEED POST)	1,99,875.00	1,99,875.00	PAYMENT DEFULT AGAINST OUTSTANDING BILLS	NO	NO	NO	NO	NO	NO	NIL	NIL	NIL	AMOUNT PROVISIONALLY ADMITTED

10	RAHUL P.V. S/O. LATE SANJEEV P.V. REYATHI NIVAS, THEKKUMMI R.P.O., THIRUR, MALAPURAM - 676105.	KSTIN OF LATE SANJEEV RANK#S48701 ZS	VIDE COURIER	4,59,437.60	298439.60	PAYMENT DEFAULT AGAINST SUPPLY OF COCONUT	NO	NO	NO	NO	NIL	160998.60	AMOUNT PROVISIONALLY ADMITTED and LEGAL FIDELITY CERTIFICATE AND OTHER DOCUMENTS PENDING
11	PH VALUE SHIPPING PRIVATE LIMITED DOOR NO.XXIV/1672 B TEPEYEN ESTATE INDIRA GANDHI ROAD, WILLINGDON ISLAND, COCHIN-682029	CIN: U7499K12012PT C030342	03/05/2022 (PHYSICAL LY)	1,41,952.00	141952.00	PAYMENT DEFAULT AGAINST OCEAN FREIGHT CHARGES RECEIVABLES (BILLS & LEDGERS)	NO	NO	NO	NO	NIL	NIL	AMOUNT PROVISIONALLY ADMITTED
12	TONY HARRIS SEAFOODS (P) LTD. 9/572, THIRUMALA WARD, CNB ROAD, CHINGAM, ALAPPUZHA, KERALA- 688011.	CIN NO U15122K11992P TC006577	06/05/2022 (BY SPEED POST)	8,52,250.00 77 LAKHS WITH INTEREST FROM AUGUST 2019 TO MARCH 2022)	8,52,250.00	PAYMENT DEFAULT AGAINST BALANCE PENDING AS PER THE TERMINATION AGREEMENT DATED 15 TH JANUARY 2019 DUE ON 15 TH JULY 2019 WHICH WAS NEVER PAID (FREEZER FACILITIES)	NO	NO	NO	NO	NIL	NIL	AMOUNT PROVISIONALLY ADMITTED